

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

13(ND)2010

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.10.2019

NAME OF THE COMPANY: Sh. Kapoorchand A. Sanghvi & Ors. V/s. M/s.
TI Steels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

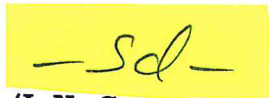
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

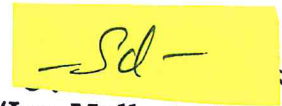
Ms. Harleen Kaur & Mr. Gurcharan Singh,
Advocates for the Respondent No. 2 to 5

ORDER

Be taken up with the connected matter on 1st November, 2019.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)